

Release Order No. 1092/8445/2024**DEPUTY GENERAL MANAGER & RECOVERY OFFICER  
WESTERN REGIONAL OFFICE****Order Releasing of Bank Accounts, Demat Accounts and Mutual Fund Folios**Attachment Proceedings Nos.13486 & 13487 of 2025

Certificate No. RC 8445 of 2024

**The Principal Officer/Chairman & Managing Director/CEO  
All the Banks in India/All the Mutual Funds in India  
NSDL/CDSL, Mumbai**

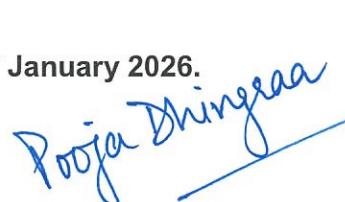
1. Whereas Recovery Certificate No. **RC 8445 of 2024** dated **December 11, 2024** has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum **Rs. 5,86,000/- (Rupees Five Lakh Eighty-Six Thousand only)** along with further interest, all costs, charges and expenses etc. against **VISHNUBHAI ISHWARBHAI BRAHMABHATT (PAN: ANAPB1917A)** ["Defaulter"] and the same was due in respect of the said certificate.
2. And whereas Notices of Attachment in the above proceedings were issued attaching the Bank Accounts/ lockers, Demat Accounts & Mutual Fund Folios of the Defaulter;
3. And whereas SEBI has recovered the amount of **Rs. 6,40,570/- (Rupees Six Lakh Forty Thousand Five Hundred Seventy only)**, which includes interest and costs towards full and final settlement of demand raised in the aforesaid recovery certificate.
4. In view of the above, you are hereby directed to release the bank accounts/ lockers/ demat accounts/ mutual fund folios **VISHNUBHAI ISHWARBHAI BRAHMABHATT (PAN: ANAPB1917A)** attached, if any, pursuant to the above said notices of attachment under intimation to SEBI.
5. **If the defaulter is not having any type of account/folios with you, the same need not be informed to SEBI.**
6. **This is without prejudice to any other order of attachment or freeze by the competent authority under any law.**

Given under my hand and seal at Ahmedabad this 30<sup>th</sup> day of January 2026.



Copy to: By E-mail

**VISHNUBHAI ISHWARBHAI BRAHMABHATT**  
Mail ID : [mjainam@gmail.com](mailto:mjainam@gmail.com)

  
Pooja Dhingraa

Recovery Officer

पूजा ढींगरा / Pooja Dhingraa  
वसूली अधिकारी एवं उपमहाप्रबंधक  
Recovery Officer & Deputy General Manager  
भारतीय प्रतिभूति और विनियम बोर्ड  
Securities and Exchange Board of India  
Ahmedabad / Ahmedabad